

Annexure – 7

Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 23-01-2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Deputy Commissioner CGST And Central Excise	Central Govt	18/03/22	5,770,789	5,770,789	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	-	-	
2	Central Board Of Indirect Taxes And Customs	Central Govt	27/05/22	79,700,000	44,500,795	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	35,199,205	-	Amount is admitted on the basis of available information with RP and available supporting documents provided by claimant.
3	Income Tax Department - Tax Deducted at Source	Central Govt	14/03/22	8,128,520	8,128,520	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	-	-	
	Total			93,599,309	58,400,104								35,199,205	-	